

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
LEGISLATIVE DEPARTMENT**

**LOK SABHA  
UNSTARRED QUESTION NO. 1057  
TO BE ANSWERED ON FRIDAY, 03<sup>rd</sup> DECEMBER, 2021**

**ONLINE VOTING EXPERIMENT**

1057. SHRI DUSHYANT SINGH:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is aware of online voting experiment using smart phone based app conducted by Telangana State Election Commission in the State, if so, the details there of;
- (b) the details of the results and outcomes of the above eVoting experiment and the technology used in building the application;
- (c) whether the Government has any proposal to use eVoting or online voting in upcoming general elections, if so, the details thereof;
- (d) whether the Government is investing money on research and development of remote or online voting methods, if so, the details thereof; and
- (e) whether the Government has taken note of use of Block chain technology involved methods for conducting election in foreign countries, if so, the details of such countries and methods used therein?

**ANSWER**

**MINISTER OF LAW AND JUSTICE  
(SHRI KIREN RIJJU)**

- (a) : The information sought by the Member is primarily the concern of the State Government of Telangana.
- (b) : Does not arise.
- (c) : No such proposal has been received from the Election Commission of India.
- (d) : In view of the (c) above, does not arise.
- (e) : The Election Commission of India has informed that no such details are available.

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